## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

The All Principal District & Session's Judge, J&K, State

Most **Urgent** 

NO:-24390-413/4Dated:-26/09/2017

Subject :- Provide pendency and disposal data of Civil and Criminal Cases ( for period 01.01.2017 to 31.08.2017 )

Sir,

As desired, you are requested to kindly provide pendency and disposal data of Civil and Criminal cases pending for over 10 years as well as those pending for over 20 years of your court and courts subordinate to you (consolidated of your District) strictly as per the format enclosed (for period 01.01.2017 to 31.08.2017)

The information may be provided urgently to this registry on or before 28th September, 2017 positively by e.mail hcjmu@nic.in or Tele Fax NO:- 0194 - 2506639.

Early action on the matter is solicited.

Yours faithfully,

( K.K.Sharma )

Assistant Registrar, Sts

NO:-24390-413/ek Dated:- 26

In charege NIC, High Court, Srinagar for uploading the same on the official

Website of High Court of J&K.

ant Registrar, Sts

## **Details of Pendency in Subordinate Courts**

## (Cases which are more than 10 years old)

Name of State	Total no. of cases pending for (10 years or more) As on 1.1.17			Disposal of such cases (10 years or more) during 1.1.17 and 31.8.17			Pendency of such cases (10 years or more)		
	Civil	Criminal	Total	Civil			As on 31.8.17		
			10441	CIVII	Criminal	Total	Civil	Criminal	Total

## (Cases which are more than 20 years old)

Name of State	Total no. of cases pending for (20 years or more) As on 1.1.17			Disposal of such cases (20 years or more) during 1.1.17 and 31.8.17			Pendency of such cases (20 years or more)		
	Civil	Criminal	Total	Civil	Criminal	Total		As on 31.8.17	
			-		Criminal	Total	Civil	Criminal	Total